

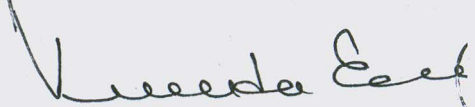
Application received after due date shall be rejected without informing the candidates.

-sd-
(Virender Singh)
Member Secretary

Endst. No: As above 3626 Dated Shimla-9 11th September, 2013

Copy forwarded to:-

1. The Ld. Registrar General, High Court of Himachal Pradesh, Shimla-171001 for information and with the request to direct the NIC Centre, High Court of H.P. to upload the notification of vacancy on the official website of the Hon'ble High Court.
2. All the Chairmen (District Judges), District Legal Services Authorities in the State of Himachal Pradesh with the request to circulate the same to all the courts falling under your jurisdiction.
3. The Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla-171005.
4. The Director, Information and Public Relations Department, Information Bhavan, Majitha House, Chhotta Shimla-2 alongwith **four copies** of notice for publication in Amar Ujala (Hindi) and The Tribune (English) with the request to intimate the date of publication and copies of advertisement. The advertisement expenses will be borne and paid by this Authority.
5. The Regional Employment Officer, Regional Employment Exchange, U.S. Club, Shimla, H.P.-171001 with the request to sponsor the names of eligible candidates.
6. Notice board of this Authority.


Member Secretary

APPLICATION FORMAT FOR THE POST OF CLERK (ON CONTRACT BASIS)

(To be filled up/typewritten in capital letters)

1. Name:
2. Father's/Husband's Name:
3. Date of Birth:
4. Academic Qualification:
5. Detail of examinations passed from matriculation onwards:

Paste your
recent
passport size
photograph
here

S. No.	Year	Examination passed	% of marks	Name of Board/ University
1	2	3	4	5

6. Permanent Address:
7. Address for correspondence:
8. Whether belongs to any reserved category:
(indicate the category and also annex an attested copy of the certificate)

Signature of the Candidate

Place:

Date:

Verification:

Verified that the above information is true and correct to the best of my knowledge. No part of it is false or incorrect and nothing material has been concealed therefrom.

Verified on this the (date) _____ Day of (Month) _____ 2013.

Signature of the Candidate